

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.25701 of 2020 and W.P.(C) No.23988 of 2019

Dr. Sambit Patra

(In W.P.(C) No.25701 of 2020)

....

Petitioners

Jagannath Bastia

(In W.P.(C) No.23988 of 2019)

Proxy counsel on behalf of Mr. Pitambar Acharya, Senior Advocate in W.P.(C) No.25701 of 2020 and Mr. Jagannath Bastia in person in W.P.(C) No.23988 of 2019

-versus-

State of Odisha and others

....

Opposite Parties

Mr. Debakanta Mohanty, AGA and Mr. S. P. Mishra, Senior Advocate for O.P. No.2

CORAM:
THE CHIEF JUSTICE
JUSTICE G. SATAPATHY

ORDER
26.04.2023

Order No.

16. *IA. No.11968 of 2020 (In W.P.(C) No.23988 of 2019)*

1. Despite time having been given on 22nd June 2022 to the State Government to file a reply to this application, more time is sought today.

2. A last opportunity is granted to the State Government to file a reply to this application on or before 1st July 2023. Rejoinder thereto, if any, be filed by the Petitioner, who appears in person, before the next date i.e. 1st August, 2023.

W.P.(C) No.25701 of 2020 and W.P.(C) No.23988 of 2019

3. List on 1st August, 2023.

(Dr. S. Muralidhar)
Chief Justice

(G. Satapathy)
Judge

S.K. Guin

